

ITEM NO.115

COURT NO.2

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 3860/2023

RAMANAND (SINCE DECEASED) THROUGH HIS LRS

Appellant(s)

VERSUS

HIRA LAL & ORS.

Respondent(s)

Pursuant to Hon'ble Court's Order dated 28.11.2025 in MA NO.
2221/2025 compliance has been made

Date : 22-01-2026 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Appellant(s) : Mr. Towseef Ahmad Dar, AOR

For Respondent(s) :

Mr. Sunil Kumar Singj, Adv.
Ms. Mukti Singh, AOR
Mr. Vinay Kumar, Adv.
Mr. Sonu Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

On the request made on behalf of the
appellant, list the appeal on 4th February, 2026.

(SONIA BHASIN)
ASSISTANT REGISTRAR-CUM-PS

(RANJANA SHAILEY)
ASSISTANT REGISTRAR